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Title: Need to address the problems of Tribal people in Srikakulam district of Andhra Pradesh.

DR. KRUPARANI KILLI (SRIKAKULAM): There are 533 tribes in different States (with many overlapping types in more than one State) as notified in article 342 of the Constitution of India. The total ST population today is 8.08% of the total population of the country. Even after 60 years of the independence and in spite of various measures taken to improve their living standards, the tribal people continue to reel under backwardness. Srikakulam District is one of the most backward districts in Andhra Pradesh as well as in the country. This district comprises of a large number of tribal population as well as Primitive Tribal Groups (PTGs). Most of the population are illiterate and dependent on shifting cultivation and collection of forest produce. The tribal villages are not well connected and far behind in the field of health, education, marketing and living standards. The Tribal people have been bestowed with numerous rights and concessions under various statutes of Central as well as State Governments, but they remain deprived of the benefits provided under statutory provisions due to their ignorance and apathy of enforcing agencies.

I, therefore, request the Union Ministry of Tribal Affairs, to look into the problems of tribal population particularly of the Srikakulam District of Andhra Pradesh and take remedial steps accordingly.